

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2152
ANSWERED ON:20.07.2009
OPENING OF NEW EDUCATIONAL INSTITUTES
Verma Shri Sajjan Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received any proposal from the Madhya Pradesh Government for opening of new educational institutes in the State;
- (b) if so, the salient features and the present status thereof;
- (c) whether the State Government has offered to provide land free of cost for the said purpose; and
- (d) if so, the action being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a): Yes, Sir.

(b) to (d): The details of proposals received from the State Government of Madhya Pradesh and the status of action taken by the Central Government are as under:

S.No Proposal Status

1. Establishment of 200 Model Schools in Educationally Backward Blocks under the recently launched Centrally Sponsored Scheme 'Model Schools' Schools was not indicated in the proposal. Proposal has been referred back to the State Government of Madhya Pradesh as availability and location of the land for setting up of Model

2. Kendriya Vidyalaya Sangathan has received a proposal from the State Government of Madhya Pradesh for opening of 11 Kendriya Vidyalayas (KVs) during the last 3 years. 6 KVs have already become functional, the proposals of 3 are under consideration and 2 proposals were incomplete.

3. Proposal for establishment of Polytechnics in 21 Districts, for which financial assistance is to be provided during the 11th Plan period. Out of 21 Districts, 14 Districts have already been provided the first installment to the tune of Rs.2.00 crore each.

4. Proposal for opening of one State Institute of Educational Management and of This was discussed in the Project Approval Board's (PAB) meeting held on 11-4-

Training (SIEMAT) in the 2009. The PAB agreed to
State of Madhya Pradesh. setting up of the same
subject to State
Government's Cabinet
approval.